

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA No. 742 of 2019
IN
DFR No. 838 of 2019

Dated : 11th July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Hindustan Petroleum Corporation Limited **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Ms. Nikita Choukse

Counsel for the Respondent(s) : Ms. Pratiti Rungta
Mr. Sumit P.
Mr. S. Shukla for R-1

Mr. Malcolm Desai for R-2

ORDER

Registry is directed to put up affidavit of service.

List the matter on **16.07.2019.**

(Ravindra Kumar Verma)
Technical Member
mk/pk

(Justice Manjula Chellur)
Chairperson